

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1501/2020**

This the 13th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Achintya Mengi; aged: 22 years, S/o Sh. Rajan Mengi, R/o H. No. 26 B/C, Green Belt Park, Gandhi Nagar, Jammu.
2. Kamal Kishore Sharmal aged: 26 years, S/o Sh. Om Parkash Sharma, R/o H. No. 20, Buta Nagar Enclave (Paloura) Jammu.

.....Applicant

(Advocate:- Mr. Aniruddha Sharma for Mr. Nishant Shukla)

**Versus**

1. State of Jammu and Kashmir through Principal Secretary to Government Power Development Department, Jammu and Kashmir Government Civil Secretariat, Srinagar and 2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G/Mr F A Natnoo)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that he does not want to press the present petition.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**